gether with the Audit Report on the Accounts

- (ii) Review by Government on the working of the Board. (Placed in Library. See No LT-2110/91 for (i) and (ii)]
 - IV. A copy each (in English and Hindi) of the following papers:—
 - (i) Annual Report for Accounts of the Betwa River Board, Jhansi, for the year 1989-90, together with the Audit Report on the Accounts, under sub-section (1) of section 15 of the Betwa River Board Act, 1976.
 - (ii) Statement by Government accepting the Report and giving reasons for the delay :'n laying the paper mentioned at (i) above. [Placed in Library. See No. LT-2220/91 for (i) and (ii)]
 - V. A copy (in English and Hindi) of the following Notifications of the Minis try of Surface Transport (Ports Wing), under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—
 - (i) G.S.R. No. 20(E), dated the 11 th January, 1991, approving the amendments to the Bombay Port Trust Docks Bye-Laws.
 - (ii) G.S.R. No. 21(E), dated the 11th January, 1991, approving the amendments to the Madras Port Trust (General Insutance Fund) Regulations, 1980. [Placed in Library. See No. LT-2218/91 for (i) and (ii)]
 - (iii) A copy (in English and Hindi) of of the Ministry of Surface Transport (Shipping Wing) Notification G.S.R. No. ' 774, dated the 29th December, 1990, publishing the Merchant Shipping (Form of Certificate of Insurance for Civil Liability for Oil Pollution Damage) Amendment Rules, 1990, under subsection (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library.' See No. 'LT-2210/91]
 - (iv) A copy (in English and Hindi) of the Ministry of Surface Transport (Ports Wing) 'Notification G.S.R. No., 47(E), dated the 24th January, "1991, publishing the Major Ports (Regulation

of Entry, Stay, Movement and Exist of Vessels) Amendment Rules, 1990. [Placed in Library. See No. LT-2117/91 for (i) to (iv)]

Report (1989.90) Of the Public Enterprises Survey

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): Madam, I lay on the Table, a copy (in English and Hindi) of the Public Enterprises Survey for the year 1989-90—Annual Report on the working of the Industrial and Commercial Undertakings of the Central Government (Volumes 1-3). [Placed in Library See No. LT-2176/91]

Report (**1987, 1988**) **on the** Protection of Civil Right Act, 1955.

श्रम मंत्रालय में राज्य मंत्री श्रीर कः याण मंत्रालय में राज्य मंत्री (श्रीरामजी लाल सुमन): महोदय में सिन्लि श्रधिकार संरक्षण श्रधिनियम, 1955 की धारा 15क की उपधारा (4) के श्रधीन 1987 श्रीर 1988 के वर्ष के लिए उक्त श्रधिनियम के संबंध में वार्षिः प्रतिबंदन की एक प्रति (श्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हुं [पूस्तकालय में रखी गई। देखिये संख्या एल टी॰ 2180/91]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI VISHVJIT P. SINGH (Maliarashtra): Madam, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee .

- (1) Eighteenth Report on action taken on 144th Report (8th Lok Sabha) on Defective Ammunition.
- (2) Nineteenth Report on action taken on the 53rd Report (8th Lok Sabha) on Avoidable extra expenditure on the purchase of crossbar telephone exchange equipment for various exchanges.
 - (3) Twentieth Report on action taken on the" 150th Report (8th Lok Sabha) on Outstanding, Audit objections.